

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12907/2005

(From the judgment and order dated 14/06/2005 in LPA No. 1126/2002 IN
LPA No. 1192/2002 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

M/S. GUJARAT PRADESH PANCHAYAT PARISHAD

Petitioner(s)

VERSUS

STATE OF GUJARAT & ORS.

Respondent(s)

(With appln(s) for directions and prayer for interim relief and office report)
(FOR FINAL DISPOSAL)

Date: 11/04/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

For Petitioner(s)

Mr. Huzefa Ahmadi, Adv.

Mr. Nakul Dewan, Adv.

Mr. Mahesh Agarwal, Adv.

Mr. Rishi Agrawala, Adv.

Mr. E.C. Agrawala, Adv.

Mr. Gaurav Goel, Adv.

Ms. Neha Agrawal, Adv.

Mr. Varun Mathur, Adv.

Mr. Amit Kumar Sharma, Adv.

For Respondent(s)

Ms. Sumita Hazarika, Adv.

Ms. Hemantika Wahi, Adv.

Ms. Shivangi, Adv.

UPON hearing counsel the Court made the following

O R D E R

Mr. Huzefa Ahmadi, learned counsel commenced his submissions at 3.05 p.m. and was on his legs when the Court rose for the day.

The matter remained part-heard.

[Charanjeet Kaur]

[Vinod Kulvi]

Court Master

Court Master